

but would prefer the detailed narration of these events to be recorded in due course by the Historical Section who would take into account all information on the subject.

Central advice re. Nationalisation of Plantation Industry in Kerala

2539. SHRI MOHAN SWARUP:
SHRI P. VISHWAMBHARAN:
SHRI LAKHAN LAL KAPOOR :

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether Government have advised the Kerala Government that it is within its legal competence to nationalise the plantation industry in Kerala;

(b) if so, whether such advice was sought by other State Governments also;

(c) if so, in respect of which industries; and

(d) the names of the State Governments seeking such advice ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) No advice has been sought for by the Kerala Government about its legal competence to nationalise the plantation industry; nor has any advice been given.

(b) No, Sir.

(c) and (d). Do not arise.

Price of Cotton Yarn

2540. SHRI N. R. DEOGHARE: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether it is a fact that the prices of cotton yarn of various varieties used by the handloom weavers have gone up during the year 1969-70; and

(b) if so, the steps Government have taken to bring down the prices of cotton yarn to help the handloom-weavers ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) Yes, Sir.

(b) Besides adjustments in credit and stock controls on cotton, Government have allowed import of considerable quantities of cotton and staple fiber so as to bring prices of cotton to a reasonable level. This is expected to have a salutary effect on the prices of yarn.

Export of Indian Films

2541. SHRI N. R. DEOGHARE: Will the Minister of FOREIGN TRADE be pleased to state :

(a) the foreign exchange earned by the export of Indian films during the last three years, year-wise;

(b) the names of the countries to which these films were exported; and

(c) the steps being taken to increase the export of films ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) and (b). A statement giving the information is laid on the table of the House. [Placed in Library. See. No. LT-2808/70]

(c) Besides participation in the International Film Festival and holding of Indian Film Weeks abroad, a consortium of prominent producers has been formed for intensive export effort in Malaysia and Singapore. A subtitling plant is being installed by the Indian Motion Pictures Export Corporation. Overseas offices of the S.T. C. are rendering on the spot facilities to Indian Motion Pictures Export Corporation for promotion of exports in their regions. Import replenishment for import of black out white and coloured film is also allowed to meet the requirements of the Industry.

Property acquired by present and former Central Ministers in Delhi and in Suburban Areas

2542. SHRI NITIRAJ SINGH CHAUDHARY: Will the PRIME MINISTER be pleased to state:

(a) the names of Central Ministers including State and Deputy Ministers of the present and past Central Cabinets who have acquired property in Delhi, New Delhi, Ghaziabad or round about in their own